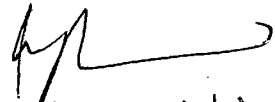


OA No. 528/05

4/5/09.

No representation on behalf of the applicant. Respondents' Counsel is present & submits that CA has been filed, ^{but} no R.A. has been filed. Even on last occasions i.e. 26/3/08 & 24/11/08 there was no representation on behalf of the applicant & today also there is no response on behalf of the applicant, which shows that the applicant is not interested in Prosecuting the case. Hence, OA is dismissed for non-Prosecution.


(Dr. A.K. Mishra)
M(A)


(M. Kanthiah)
M(J)


all
entirely under
order - 4-5-09
filed
20.5.09